

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1622

ANSWERED ON:28.11.2002

CONSTITUTION OF COMMITTEE ON ENCROACHMENT OF LAND

ASHOK NAMDEORAO MOHOL;BHUPENDRASINH PRABHATSINH SOLANKI;V. VETRISELVAN

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government are considering to constitute a Study Committee to examine the issue of encroached land;
- (b) if so, the details thereof; and
- (c) the area of land under the possession of Defence forces in various States, State-wise?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) & (b): No, Sir. Government is aware of encroachments on Defence land and action for removal of encroachments is taken under the provisions of Cantonment Act, 1924 and Public Premises (Eviction of Unauthorised Occupants), Act, 1971.

(c) The details of defence land holdings, State-wise, are given in the statement attached.